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O.A. No.29/08

ORDER DATED 4th MAY, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. K.P. Mishra, Ld. Counsel appears for the applicant and submits that the applicant is willing to withdraw this Original Application. Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for Respondents is present and has no objection to it. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn. The interim order dated 21-8-08 also stand vacated.

Member (A)

K. Thankappan
MEMBER (J)